

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:215

ANSWERED ON:20.02.2006

ASSISTANCE TO KARNATAKA FOR GROUND WATER RECHARGE AND WATER HARVESTING .

Reddy Shri Karunakara G.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the amount provided for ground water recharge and water harvesting programmes to the Government of Karnataka under the Central Regional Scheme;
- (b) the number of proposals received from the State Government under the said programmes alongwith costs involved therein; and
- (c) the time by which the proposals are likely to be cleared and the amount provided therefor?

Answer

THE MINISTER OF WATER RESOURCES (PROF. SAIF-UD-DIN SOZ)

(a) to (c) Presently, there is no approved scheme on ground water recharge and water harvesting in the Central Ground Water Board (CGWB)/Ministry of Water Resources. However, under the Central Sector Scheme for "Study of Recharge to Ground Water" implemented during the VIII & IX Plans, an amount of Rs. 44.12 lakh and Rs. 43.30 lakh were spent respectively for this purpose by CGWB in the State of Karnataka. Besides, another amount of Rs. 56.11 lakh was provided by the Ministry of Water Resources to Government of Karnataka for construction of roof top rain water harvesting structures in five Government buildings during the Fresh Water Year 2003.